

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 15.07.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 223/2022 & IA No 478,479,480/2022	Srinivasa Garment Pvt Ltd V District Collector & 4Ors	Viruksham Legal	
2.	Comp App (AT)(CH)(Ins) No. 226/2022 & IA No.484/2022	Sunder Steel Industries V Sri Gopikrishna Infrastructure Pvt Ltd	Ramesh Kumar Chopra	
3.	Comp App (AT)(CH)(Ins) No. 228/2022 & IA No.486,487,488/2022	D.J. Laboratories V Kerala Medical Services Corporation Ltd	Ramesh Kumar Chopra	
4.	Comp App (AT)(CH)(Ins) No. 276/2022 & IA No 591,592/2022	M V Bhaskar V Srivathsa Power Projects Pvt Ltd and anr	Harshini Jhothiraman	TVP Sai Vihari for Caveator

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(CH)(Ins) No. 140/2022 & IA No. 326,327/2022	Kaushik Palicha V Classic Exports & anr	Anant Merathia	Gaurav Kumar For Caveator R1 Ramaswamy Meyyappan R2
6.	Comp App (AT)(CH)(Ins) No. 142/2022 & IA No. 328 & 329/2022	Nirej Vadakkedathu Paul & 8 Ors V Sunstar Hotels and Estates Pvt Ltd & anr	Arun C Mohan	Parthasarthy R1 Notice Served on R2-12/05/2022
7.	Comp App (AT)(CH)(Ins) No. 174/2022 & IA No. 399/2022	Padrone Marking Pvt Ltd V Sunstar Hotel and Estates Pvt Ltd & anr	Deepika Murali	Parthasarthy R1

8.	Comp App (AT)(CH)(Ins) No. 208/2022 & IA No. 456,457,593/2022	S.Pradeep Proprietor of Protech Engineering V Regen Powertech Pvt Ltd & 3Ors	S.Sathiyarayanan	A.G.Sathiyarayanan Vakalat not filed
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For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT)(INS) No.264/2021 (IA NO 564/2021 & 179/2022)	V.K. Abdul Rahim V Jasin Jose	Babu Karukapadath, Arya Raghunath	Jerin Asher Sojan T. Balaji
10.	Comp. App. (AT)(CH)(Ins) No. 197/2021 & IA No. 399,400 & 488/2021	Artur Vlatimirovich Nikitin & anr V Pegasus Asset Recovery P Ltd	Adeesh Anto Ajesh Kumar S. Sakthivel	Dinkar Singh Ravindra Beleyur RP
11.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd & Anr	Sandeep Bajaj Aakanksha Nehra	Y. Suryanarayana R1 Aniruth Krishnan R2
12.	TA No. 91/2021 & (Comp App (AT)(Ins) No. 314/2020 & 436/2021)	Maple Tree Leather Goods Pvt Ltd V Savan Godiawala & 7 ors	Pankaj Jain	Vaijayanth Paliwal-R1 Nitish Kumar Parul- R2 Sanjay Kapoor Megha Karnwal-R4 Sanjay Lodha-R8 R3, R5-R7 Notice Served

Copy to:

By the order of Hon'ble Member (J)

1. Notice Board

2. Website: www.nclat.nic.in

(Chennai Bench)

For Assistance,

1.Dy. Registrar - **PH No.: 044-2888 0500**

2.Court Officer - **PH No.: 044-2888 0450**

3.For VC Link - nclatchennai@gmail.com